

- (v) **Restoration of site of Sri Rama Janamasthan in Ayodhya to Hindu Community.**

**DR. KARAN SINGH (Udhampur) :** Lord Rama is one of the greatest figures in Indian history, and is worshipped by crores of Hindus throughout the world as God incarnate. His birthplace in Ayodhya, however, is in a most deplorable and dilapidated condition. No worship is performed there as a result of some local dispute, and thus the religious sentiments of Hindus who constitute over 80 per cent of Indian citizens are deeply outraged. I would strongly urge that the Government of India should take immediate and effective action to restore the sacred site of Sri Rama Janmasthan to the Hindu community, so that a suitable temple can be constructed there and regular worship performed according to well-established tradition. If necessary the Uttar Pradesh Government should be directed to move in this matter without delay.

- (vi) **Government's intervention needed to solve the dispute of Federation of Medical Representatives' Associations.**

**SHRI AJIT KUMAR SAHA (Vishnupur) :** The Federation of Medical Representatives Associations of India had submitted a charter of demands to the Management in June, 1983 for revision of service conditions. In July, 1983 a memorandum signed by 260 medical representatives out of 280 working throughout the country was submitted to the management in pursuance of their charter of demands. The Management asked for time and assured to discuss the demands of the medical representatives with FMRAI, but to the surprise of the Federation instead of inviting the Federation for negotiation, management floated a paper organisation and tried to pressurise the medical representatives to dissociate from FMRAI. Not only that. The management entered into an agreement with the said scab union and tried to tempt the medical representatives by offering Rs. 500/- p.m. increase as financial benefit. But the highly conscious members of the Federation flatly refused to succumb to Management's pressures and manoeuvres and pressed for recognition

of FMRAI. Infuriated by this stubborn resistance the management terminated the services of 26 representatives including 5 trade union functionaries and 3 medical representatives in Bihar. 27 medical representatives have been transferred to remote areas. By Jan. 1984 wages of more than 100 representatives have been withheld. Court cases have been filed against members of FMRAI. It is high time Government intervene immediately and cause recognition of FMRAI and settle the demands through talks with FMRAI.

- (vii) **Exemption for Excise Duty to Small Scale Units manufacturing glass chimneys.**

**SHRI K. LAKKAPPA (Tumkur) :** The excise duty concessions announced recently by the Finance Minister in the Budget covered various items but small scale units like those producing chimneys for lanterns and night lamps have not received the attention they deserved. While full exemptions are given to articles like TVs, radios, automobile spares, 60 watt electric bulbs, etc. which are used mainly by the affluent sections, the small scale units producing chimneys for lanterns etc. are given only 50 per cent exemption. These lanterns are used by the economically weaker sections and the units manufacturing them deserve all encouragement with full duty exemptions.

The units manufacturing chimneys are also unfairly treated among the small scale units manufacturing other glass articles. They are not enjoying the duty benefits which other glass units are enjoying because such benefits are given on the basis of their annual turnover, the units manufacturing chimneys are labour-oriented. Some of them located in Maharashtra which were unable to compete with the small scale units enjoying excise duty exemptions had already been closed down, while some other units similarly placed have also to be closed down and their workers are threatened with retrenchment.

The units manufacturing glass chimneys have a great justification for full duty exemptions. It will give an impetus to such industries and also provide relief to